

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 188 of 2010**

**Dated : 15<sup>th</sup> September, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)**

**Versus**

**O.E.R.C & Ors.**

**....Respondent(s)**

Counsel for the Appellant(s):

Mr. Hasan Murtaza

Counsel for the Respondent(s):

Mr. M.G. Ramachandran,

Mr. Anand K. Ganesan for R.2

**ORDER**

The learned counsel for the Appellant seeks some time to make rejoinder submissions.

Post the matter on **26.09.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

TS/KS